## Declaration of Assets and Liabilities

	Year 20:21
1. SHRI BHAGWAN, son/daughter/wife of .LT.	SITARAM
aged	WE ASSEMBLY PATNA
service and presently working as	
give herein below the details of the assets (immovable, movable, bar	nk balance, etc.) of myself, my
spouse and dependents*	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Mr								
10/2	No.		Se	lf	Spouse Name(s)	Dependant-: Name	Dependant-2 Name	2 Dependant-3 Name	3
भी राष		Cash	2000/-	_	NIL	MIL	MIL	MIL	
1342	(ii)	Deposits in Banks, Financia Institutions And Non-Banking Companies	29929/- 10Feb 202	as an 21	NIL	NIL	NIL	NIL	
1842 <del>18381</del> 12/2/21									
7.00	(iii)	Bonds, Debentures and Shares in companies	NIL		NIL	MIL	NIL	NIL	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL		NIL	NIL	NIL	MIL	
	(v)	Motor Vehicles							
		(details of make, etc)	BROIBN	6056	NIL	MIL	NIL	ML	
	(vi)	Jewellery (give details of weight and value)	NIL		Gold - 5 9am 2500d — Silver 350a- 1600d —	NIL	NIL	NIL	
	(vii)	Other assets, such as values of claims/ Interests	NIL		NIL	IVIL	NIL	(VIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated)  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	K/IL	NIL	NIL	NIL
(fi)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	MIL	, NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	VII	NIL	MIL	NIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	NIL	NIL	NIL	MIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	5.B.9, BVM	1,17000.96
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL.	NIL.
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	N.	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	, N	
	(f) Other dues, If any	N	Was the Was
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSAMENT YOU) 2020-21 PAN NO -BBOPB 3654 B	, NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	MIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

## Personal Detail BLA - 1101 GPF/CPF/PRAN No. Gender (DD/MM/YYYY) Date of Birth Class/Group (A/B/C) BIHAR LEGISLATIVE ASSEMBLY Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief. MAMAIA Name of Employée: . SRI. BHAGWAN.... Designation: DRIVER Department: BILLAR ZELVSLATIVE ASSEMBLY Place: PATNA. Date: 10.2.2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.